

22. 30.09.2019

Heard the petitioner in person.

Additional Counter affidavit filed by opposite party nos.1 and 2 is taken on record.

In view of the said affidavit in reply tendered today, the matter to come up on 21.10.2019.

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(K.S. Jhaveri)
Chief Justice

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(K.R. Mohapatra)
Judge